# CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

# ORIGINAL APPLICATION NO. 291/583/2019

**DATE OF ORDER: 27.09.2019** 

#### **CORAM**

### HON'BLE MR. SURESH KUMAR MONGA, JUDICIAL MEMBER HON'BLE MR. A. MUKHOPADHAYA, ADMINISTRATIVE MEMBER

- 1. Kailash Meena son of Laxman Ram Meena, aged about 42 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-2, Jaipur.
- 2. Rajkumar Baniwal son of Sh. Gopal Das Beniwal, aged about 47 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-1, Jaipur.
- 3. Ajay Kumar Mahur son of Shyam Lal, aged about 47 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-1, Jaipur.
- 4. Chagan Malhotra son of Ram Ji Lal Malhotra, aged about 45 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-1, Jaipur.
- 5. Parmanand Gothwal son of Shivram Gothwal, aged about 49 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-1, Jaipur.
- 6. Devendra Singh Jadoo son of Madan Singh Jadoo, at present employed on the post of Casual peon (MTS) in the office of
- 7. Yogesh Sain son of Ramlal Sain, aged about 34 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-1, Jaipur.
- 8. Satya Narain Sharma son of Rameshwar Prasad, aged about 43 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-1, Jaipur.
- 9. Amar Singh son of Chunni Lal, aged about 43 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-2, Jaipur.
- 10. Dushyant Sain son of Ram Lal Sain, aged about 40 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-1, Jaipur.
- 11. Umesh Sharma son of Late Sh. Purshottam Sharma, aged about 37 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-1, Jaipur.
- 12. Mahaveer Das Biragi son of Kamal Das Bairagi, aged about 40 years, at present employed on the post of Casual Peon (MTS) in the office of CIT, Audit, Jaipur.
- 13. Vipin Goswami son of Vasudev Goswami, aged about 59 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CCIT, Jaipur.
- 14. Bajrang Lal Meena son of Hanuman Prasad Meena, aged about 41 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-1, Jaipur.
- 15. Sudhir Kumar Gorav son of Laxmi Naryan, aged about 41 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-1, Jaipur.

- 16. Mahaveer Singh son of Kishore Singh, aged about 37 years, at present employed on the post of Casual Peon (MTS) in the office of CIT, Audit, Jaipur.
- 17. Laxmi Narain Meena son of Late Sh. Mahadev Meena, aged about 39 years, at present employed on the post of Casual Peon (MTS) in the office of CIT (Central), Jaipur.
- 18. Ashok Kumar Sain son of Ram Kishor Sain, aged about 33 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-III, Jaipur.
- 19. Shimbhu Singh son of Bhanwar Singh, aged about 37 years, at present employed on the post of Casual Peon (MTS) in the office of CIT (Central), Jaipur.
- 20. Yogendra Kumar Sharma son of Rajendra Prasad Sharma, aged about 32 years, at present employed on the post of Casual DEO (MTS) in the office of Pr. CIT-I, Jaipur.
- 21. Mahesh Atal son of Sh. Laxmi Narayan Atal, aged about 43 years, at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-I, Jaipur.
- 22. Rakesh Sarasar son of Sh. Mahesh Das, aged about 43 years at present employed on the post of Casual Peon (MTS) in the office of Pr. CIT-I, Jaipur.
- 23. Anand Singh Rathore son of Sh. Nand Singh Rathore, aged about 31 years at present employed on the post of DEO in the office of Pr. CIT-I, Jaipur.

# Address for correspondents: -

R/o C/o Kailash Meena son of Laxman Ram Meena, Ram Post Surer, Tehsil Rajgarh, Alwar.

....Applicants

Mob. No. 9929776925

Mr. C.B. Sharma, counsel for applicants.

#### **VERSUS**

- Union of India through Secretary of Government of India, Ministry of Finance, Department of Revenue, North Block, New Delhi – 110001.
- 2. Principal Chief Commissioner of Income Tax, C R Building, Statute Circle, B D Road, Jaipur-302005.

....Respondents

## **ORDER (Oral)**

Per: Suresh Kumar Monga, Judicial Member

The present Original Application has been filed by the applicants under Section 19 of the Administrative

Tribunals Act, 1985 seeking therein a direction to respondents to grant them temporary status from the date they have completed the requisite period of service.

- 2. Learned counsel for the applicants stated that the matter is squarely covered by a judgement dated 26.07.2012 rendered by the Hyderabad Bench of this Tribunal in O.A. No. 613/2011 which has further been affirmed by the Hon'ble High Court of Andhra Pradesh in W.P. No. 9719/2013 on 12.09.2018. Learned counsel further stated that the applicants would be satisfied if a direction is issued to the respondents to treat the present Original Application as their representation and a reasoned and speaking order is passed over the same while keeping in view the judgment dated 26.07.2012 rendered by the Hyderabad Bench of this Tribunal in O.A. No. 613/2011.
- 3. Keeping in view the aforesaid limited prayer made by learned counsel for the applicants, we deem it appropriate to dispose of the instant Original Application at the admission stage itself without entering into the merits of the case.
- 4. Accordingly, the O.A. is disposed of with a direction to the Principal Chief Commissioner of Income

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Tax, Rajasthan, Jaipur to treat the present Original Application as applicants' representation and pass a reasoned and speaking order over the same while keeping in view the judgment dated 26.07.2012 rendered by the Hyderabad Bench of this Tribunal in O.A. No. 613/2011. Before taking such a decision, the applicants shall also be afforded an opportunity of hearing. The whole exercise shall be undertaken within a period of two months from the date of receipt of a certified copy of this order.

5. Ordered accordingly. No order as to costs.

(A. MUKHOPADHAYA)
ADMINISTRATIVE MEMBER

(SURESH KUMAR MONGA)
JUDICIAL MEMBER

<u>Kumawat</u>